

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI**

ORDER

Pursuant to the directions of Hon'ble High Court of Delhi, New Delhi as contained in letter No.2612-2624/DHC/Gaz/G-4/DHJS/SumVac/2025 dated 08.05.2025, 3361/DHC/Gaz./G-1/2013 dated 10.06.2013 and 2960-2969/DHC/Gaz./G-1/2013 dated 21.05.2013 and in exercise of powers vested with the Principal District & Sessions Judge (West) inter alia under Section 10(3) Code of Criminal Procedure 1973 and Section 21-A & 34 of Punjab Courts Act-1918 as in force in Delhi, I hereby authorize the following Additional Sessions Judges and District Judges of West District to hear and dispose of Bail/urgent Criminal applications including those under Special Acts i.e. the Narcotics Drugs and psychotropic Substances Act, 1985, the Terrorist and Disruptive Activities (Prevention) Act, 1987, the Prevention of Terrorism Act, 2002 and the Maharashtra Control of Organized Crime Act, 1999, Protection of Child Rights Act, 2005, Protection of Children from Sexual Offences Act, 2012, Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 and Prevention of Money Laundering Act 2002, pertaining to the West District Sessions Division and urgent Civil matters & applications pertaining to West Civil District during ensuing Summer Vacations, 2025, in addition to Court work, if any, as indicated herein below :-

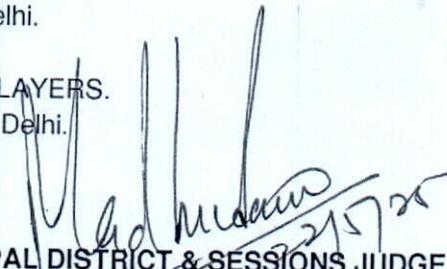
Criminal & Special Acts Cases

02.06.2025 to 06.06.2025 & 09.06.2025	Bail Roster bearing No.639/13275-13295/Bail Power/Gaz./PDJ West/2025 dated 15.05.2025 shall remain in existence till 09.06.2025 (except holidays) alongwith the authorities / special powers as stated above.		
Dates of Duty	Name of the Judicial Officer	Court Room No.	Police Stations and Investigating Agencies of West Police District
10.06.2025	Sh. Sachin Jain, ASJ-07 (POCSO)	216	Nangloi, Ranhola, Ranjit Nagar, Khyala, Mayapuri, Tilak Nagar, EOW, Rajouri Garden, Moti Nagar, Pending bail applications of Uttam Nagar, Anand Parbat, Cyber Police Station, Crime Branch, Punjabi Bagh, Hari Nagar, Nihal Vihar, Patel Nagar, Mundka, Paschim Vihar East earlier known as Paschim Vihar, Raja Garden Metro Railway Police Station, Pending Bail applications of Janakpuri, Kirti Nagar, CAW Cell of West Police District, Paschim Vihar West earlier known as Mianwali Nagar, Pending Bail Applications of Vikas Puri, Janakpuri Metro
11.06.2025	Sh. Sachin Jain, ASJ-07 (POCSO)	216	
12.06.2025	Sh. Satvir Singh Lamba, Spl. Judge, NDPS Act	132	
13.06.2025	Sh. Satvir Singh Lamba, Spl. Judge, NDPS Act	132	
16.06.2025	Sh. Hem Raj, ASJ-08	323	
17.06.2025	Sh. Hem Raj, ASJ-08	323	
18.06.2025	Ms. Aditi Garg, ASJ-06 (POCSO)	22	
19.06.2025	Ms. Aditi Garg, ASJ-06 (POCSO)	22	
20.06.2025	Ms. Aditi Garg, ASJ-06 (POCSO)	22	
21.06.2025	Ms. Aditi Garg, ASJ-06 (POCSO)	22	
23.06.2025	Ms. Ambika Singh, ASJ-02	154	
24.06.2025	Ms. Ambika Singh, ASJ-02	154	
25.06.2025	Ms. Preeti Parewa, ASJ (FTSC)(POCSO)-01	21	
26.06.2025	Ms. Preeti Parewa, ASJ (FTSC)(POCSO)-01	21	
27.06.2025	Sh. Ankit Mehta, ASJ (SC-POCSO)-02	229	

No. 684/14349-14413 /S.V./Gaz./PDJ West/2025 Dated, Delhi the 22/5/25

Copy forwarded to :

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi.
3. The Principal District & Sessions Judges, East, New Delhi, South-West, North-West, South, North-East, South-East, Shahdara & North Districts.
4. All the Judicial Officers concerned.
5. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
6. The Director, Delhi Judicial Academy, Dwarka Integrated Complex, Sector-14, Dwarka, New Delhi.
7. The Officer Incharge, Administration, General, Vigilance, West District, Tis Hazari Courts, Delhi.
8. The CJM/ACJM/ACJ, West District, Tis Hazari Court, Delhi.
9. The Senior Civil Judge, West District, Tis Hazari Court, Delhi.
10. The Branch Incharge of all Branches of West District, Tis Hazari Court, Delhi.
11. The A.O./DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
12. The Director/Public Prosecutor, Directorate of Prosecution, Tis Hazari Court, Delhi.
13. The Superintendent, Narcotic Control Bureau, Delhi Zonal Unit, West Block-1, Wing No.7, R.K. Puram, New Delhi.
14. The Secretary Bar Association, Tis Hazari Court, Delhi.
15. The PRO, Tis Hazari Court, Delhi.
16. The Reader to the undersigned.
17. The PS to the undersigned.
18. The O/o CJM, West District, Tis Hazari Courts, Delhi.
19. The Incharge, Lock-up at Tis Hazari Court, Delhi.
20. For uploading on LAYERS.
21. For uploading on centralized website through LAYERS.
22. Notice Board, West District, Tis Hazari Court, Delhi.


PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, THC, DELHI

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